

CBI Vs. Surender Singh & ors.
CC No. 3/2019

02.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7
Sh. Anil Mishra & Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

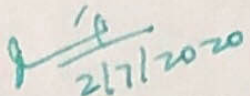
The matter has been taken up from 2.00 to 2.50 PM and 3.00 to 3.25 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further part arguments of Ld. PP qua the role of A-5 heard from 2.00 to 2.50 PM and 3.00 to 3.25 PM.

Put up for further final arguments of Ld. PP qua the role of A-7 & A-8 through video conferencing on **03.07.2020 at 11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
02.07.2020.